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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 88/16	TP 250/17	Hearing	560(6)	Anchor Lines Pvt. Ltd.,	

SL. NAME (IN CAPITAL)

NO.

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Basavaraj v. Sabarad Advocato

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A.D. Sangette.

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Representative of counsel for petitioner is present. Counsel for R-2 is also present. Objections were already filed on behalf of R-2.

For hearing as a last chance, list it on 18.08.2017.

MEMBER (J)

MEMBER (T)